

(c) when the gas in-flow in this pipeline is increased from 50 million cubic metres per day will Government allot greater share to Madhya Pradesh?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAFIQUE ALAM): (a) and (b). Gas has been committed along the HBJ pipeline for 6 fertilizer plants and 2 power plants. These commitments were made based on detailed examination of the optimum location of these plants taking all relevant techno-economic considerations into account.

(c) Additional commitments from additional gas availability in future will be considered keeping in mind all relevant techno-economic considerations.

Andhra Pradesh Government proposals regarding use of Godavari Basin Gas

1968. PROF. C. LAKSHMANNA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there are some proposals from the Government of Andhra Pradesh which are pending with the Central Government with regard to the utilisation of the natural gas of Krishna Godavari Basin;

(b) whether it is a fact that Andhra Pradesh Government sought an assurance from ONGC that there would be a continuous and adequate gas supply; and

(c) if so, what has been the reaction of Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAFIQUE ALAM): (a) to (c). A proposal from Andhra Pradesh Government for commitment of gas for a gas based power generation plant was received. Firm commitment of about 0.4 MMCMD of gas for this purpose has been conveyed to the Andhra Pradesh Government.

Drilling in off-shore and on-shore Areas with foreign collaboration

1969. PROF. C. LAKSHMANNA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what are the plants for increasing the operations of drilling in offshore and onshore areas for oil and natural gas; and

(b) whether there are any plans to have fresh collaborations in this regard with USSR and other countries by making use of advanced technology in this field?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAFIQUE ALAM):

(a) Increased drilling operations for hydro-carbon planned by ONGC and Oil India Limited are as follows:

	1987-88	1988-89
<i>Onland</i>		
Meterage ('000M)	771	857
Wells (Nos.)	321	368
<i>Offshore</i>		
Meterage ('000M)	300	342
Wells (Nos.)	129	140

(b) Yes, Sir.

Refund of amount of booking advance by Scooter Companies

1970. SHRI J. P. GOYAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether M/s. Kinetic Honda Motor Limited have imposed a clause that no interest shall be paid on the amount of booking advance in case of cancellation of the booking;

(b) if so, what are the reasons and justifications therefor;

(c) whether M/s. Kinetic Honda Motor Limited do not respond to letters of their customers requesting for cancellation and refund of the amount of booking advance for several months and also do not pay interest on the plea of the above clause; and

(d) whether any guidelines are there for the payment of interest by scooter companies to their customers and if not, what are the details in this regard;

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY